

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 318/MP/2022

Subject : Petition under Section 79(1)(c) & 79(1)(f) of the Electricity Act, 2003 and all other enabling provisions in this regard, seeking a direction to NRPC to certify availability factor for the months of January 2022 and February 2022 by excluding the outage of the Transmission Line (from 20.1.2022 to 8.2.2022) from the total time of the said Transmission Line.

Date of Hearing : 8.12.2023

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioners : NRSSXXIX Transmission Limited (NTL)

Respondent : NRPC & Ors.

Parties present : Shri Sanjay Sen, Sr. Advocate, NTL
Shri Aman Anand, Advocate, NTL
Shri Aman Dixit, Advocate, NTL
Ms. Natasha Deb Roy, Advocate, NTL
Ms. Aparajita Upadhyay, Advocate, NTL
Shri Ruth E Levin, Advocate, NTL
Ms. Neha M Dabral, Advocate, NTL
Shri Apurva Kurup, Advocate, BRO
Shri Akhil Hasija, BRO, Advocate, BRO
Shri Lokendra Singh, NTL

Record of Proceedings

The arguments of NRSS XXIX Transmission Limited (NTL) was heard on 6.12.2023 and the matter was listed for arguments of BRO.

2. Learned counsel for the Respondent, BRO, submitted that no oral submissions have to be made on behalf of BRO and their replies/ written submissions made in this regard may be taken on record.

3. Learned senior counsel for the Petitioner submitted that they have no money claim against BRO in the instant petition and they only want to highlight that BRO should have followed the set protocol before carrying out excavation around the site, i.e. tower no. 286.



4. After hearing the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

